

**Encroachment on land of staff Quarters
of Ashoka Hotel, New Delhi**

4722. SHRI R.L.P. VERMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a shop attached to staff quarters of Ashoka Hotel, New Delhi, was allotted to a shoe-maker to facilitate leather shoes repairing of the residents ;

(b) if so, the area of that shop and the rent and basis of assesment of rent ;

(c) whether the said shoe-maker has factory encroaching upon vast land creating unhygienic and unhealthy conditions for the residents ;

(d) if so, the area of that has been occupied illegally by him ;

(e) the action taken to remove unauthorised occupation ;

(f) if no action has been taken, the reasons therefor ; and

(g) the action being taken against the persons responsible for allowing encroachment ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSEED ALAMKHAN) : (a) and (b) Yes, Sir. A shed measuring 506 sq. ft. was allotted to a shoe maker by Ashok Hotel Management at a licence fee of Rs. 500/-per annum.

(c) to (g) In July, 1983 it came to the notice of the ITDC Management that the shoe-maker had unauthorisedly occupied an additional area of about 495 sq. ft. The Management has decided to initiate eviction proceedings against him.

**Promotion of Officers in I.T.D.C. Against
Whom C.B.I./Departmental Vigilance
Enquiries are Pending**

4723. SHRI BHEEKHABHAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether some employees of India Tourism Development Corporation against whom enquiries are in progress have been promoted without waiting for the decision of enquiries ;

(b) if so, the number of such employees promoted in offices/different divisions in Delhi ;

(c) the number of Scheduled Castes employees who have been promoted pending finalisation of departmental vigilance/CBI enquiries ;

(d) whether some employees belonging to Scheduled Castes, who are working in Qutab Hotel, Marketing Division, Duty Free Shops, have not been given the same benefits in a similar situation ; and

(e) if so, the reasons thereof and the detail in each case ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAMKHAN) : (a) No, Sir.

(b) and (c) Do not arise,

(d) No, Sir.

(e) Does not arise.

**Study About Increase in Smuggling and
Tax Evasion**

4724. SHRI N.K. SHEJWALKER: Will the Minister of FINANCE be pleased to state:

(a) whether any study has been made by economists and social scientists for identifying 'causes' for the increase of smuggling and tax evasion;